

(a) whether it is proposed to set up mini hydro-electric projects in hilly areas of Uttar Pradesh on a large scale;

(b) if so, the number of such on going projects at present;

(c) whether Government propose to allocate funds for this purpose in 1990-91; and

(d) if so, the details thereof?

MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMED KHAN): (a) and (b). According to the Uttar Pradesh Laghu Jal Vidyut Nigam, construction work on 19 mini/micro hydro schemes of upto 3 MW capacity is going on in the hill regions of the State. Pre-construction work, such as discharge measurement, surveys and investigations and preparation of project reports, is going on in respect of 97 other mini/micro schemes in the State.

(c) and (d). Planning Commission has allocated Rs. 4.85 crores for mini/micro hydel schemes in the State during 1990-91.

#### **Export by small scale industrial units**

8851. SHRI JAGDISH SINGH KUSHWAHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether increase in export by small scale industries will help in removing unemployment to a large extent; and

(b) if so, the steps proposed to be taken by Government in this regard?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir. Increase in exports by Small Scale Industries will generate more employment opportunities.

(b) In the Import and Export Policy, 1990-93 effective from 1.4.1990, the small scale sector continues to get special treatment. Industrial Raw Materials Assistance Centre (IRMAC) Scheme which is meant for servicing the import requirements of indigenous industry has been simplified so that the small scale sector will now be able to avail of this benefit without the need for import licence in their favour. A special import facility for recognised service centres to encourage employment of skilled persons has been introduced in the new policy. This benefit is also in favour of the small scale sector. The new policy has continued with earlier provisions of giving double weightage of exports of the products manufactured by the small scale sector for grant of recognition as Export House/Trading House.

[English]

#### **Cargo Transport Facilities**

8852. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any proposals to improve increase the cargo transport facilities of Railways; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) The Container Corporation of India—a Government Undertaking under the administrative control of Ministry of Railways—would establish Inland Container Depots (ICDs) and Container Freight Stations (CFSs) at various locations in the country to promote containerisation and inter-modal transport of both international trade and domestic cargo. Facilities for handling export and import cargo are being devel-

oped at Ahmedabad, Hyderabad and Pune during the current year in addition to the existing seven ICDs and 9 CFSs. Rail India a Technical and Economic Services (RITES) have recommended setting up of ICDs at 23 location and CFs at 71 places.

#### **Rapid Transit System in Madras**

8853. SHRI N. DENNIS: Will the Minister of RAILWAYS be pleased to state the details of the progress made in completion of the Rapid Transit System in Madras city in Tamil Nadu?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): Construction of station buildings, road/rail bridges, elevated structures, laying of tracks, etc. from Madras Beach to Chepauk is in progress. Overall physical progress achieved on this project till 30.4.90 is 34%.

#### **Vacancies in MRTTP Commission**

8854. SHRI NARSINGHRAO DIKSHIT:  
SHRI SHEO SHARAN VERMA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Monopolies and Restrictive Trade Practices Commission is functioning only with one member and without Chairman;

(b) the time by which all the members of the commission will be appointed; and

(c) the reasons for delay in their appointments?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) At present, there is only one Member in the Monopolies and Restrictive

Trade Practices Commission, who is also discharging the functions of the Chairman.

(b) and (c). Action is under way to fill up the vacancies as early as possible. Since the selections have to be made in a broadbased manner, and after through consideration it is taking some time to fill up the vacancies. It is expected that the appointments against the vacant posts will be notified by middle of July, 1990.

#### **Issue on New Licences of Porters in Delhi Railway Stations**

8855. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether new licences for Porters have been issued by the railways at Delhi, New Delhi and Nizamuddin Stations;

(b) if so, the number of new licences issued during the last one year at these stations; and

(c) the criteria of issuing such licenses and the duties and the jurisdiction of area of their work at these stations?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir, However, some existing licence holders have been transferred.

(b) Does not arise.

(c) New licences are issued if found justified after notifying the vacancies on Station notice board and the applicants are screened by a Selection Board comprising of a Railway representative, Headmaster/Principal of a recognised school/college and a local labour/employment exchange officer. The licensed porter is required to carry passenger's luggage within the premises of